

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:218

ANSWERED ON:04.08.2015

Security in NE Region

Gupta Shri Sudheer;Joshi Shri Pralhad Venkatesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a meeting of Chief Ministers of North-Eastern States was held recently;
- (b) if so, the details thereof and the issues discussed and the outcome thereof;
- (c) whether the Government has any proposal for a reduction in deployment of Central forces in the region, if so, the details thereof and the reasons therefor along with the response of the States of the region thereto;
- (d) the details of extremist/insurgent outfits with whom peace talks are in process along with the names of outfits who have pulled out of ceasefire pacts; and
- (e) the details of sustained efforts being made for improving the security scenario in the region?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJU)

(a) to (e): A Statement is laid on the Table of the House.

-2-

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO.*218 FOR 04.08.2015

(a) & (b): Yes, madam. In the meeting with the Chief Ministers of the North Eastern States held on 11th July 2015 at Guwahati in Assam, security situation in the North Eastern States, effective guarding of international borders such as, Indo-Myanmar border, Indo-Bangladesh border and Indo-Bhutan border, preparedness of the State Governments to deal with the natural calamities and other development related issues, etc. were discussed.

(c): At present, there is no such proposal.

(d): In Assam, tripartite talks with United Liberation Front of Assam (Pro-talk) group [ULFA(Pro-talk)], National Democratic Front of Bodoland (Progressive) [NDFB/P], NDFB(Ranjan Daimary) and Karbi Longri NC Hills Liberation Front (KLNLF) groups are continuing. In Nagaland, National Socialist Council of Nagaland(Khaplang) group [NSCN/K] had unilaterally abrogated the ceasefire in the month of March, 2015 and indulged in violence. However, ceasefire with NSCN (Isak-Muviah), NSCN (Khole Kitovi) and NSCN (Reformation) are in force and talks with NSCN/IM are continuing.

(e): The Central Government is supplementing the efforts of the State Governments through various measures such as deployment of Central Armed Police Forces (CAPFs) for carrying out intensive joint counter insurgency operations and providing security for vulnerable installations and infrastructural projects based on threat assessment, sharing of intelligence, financial assistance for strengthening of the State police forces and intelligence agencies under the Police Modernization scheme; reimbursement of Security Related Expenditure, sanction of India Reserve Battalions, banning the Unlawful Associations operating in NE Region under Unlawful Activities (Prevention) Act, 1967, declaring specific areas as 'disturbed areas' under Armed Forces (Special Powers) Act, 1958 and issuing notifications for Unified command Structure, etc.
